

Cause List of Urgent Matters in terms of circular no. 21 dated 28-05-2020 for the week commencing from 02-11-2020 to 07-11-2020 issued by the Hon'ble High Court J&K Srinagar

**Sessions Court
In the court of Sh. Pawan Dev Kotwal
Principal Distt. & Sessions Judge Kathua**

Criminal Cases Cause List for Argument w.e.f 02-11-2020 to 07-11-2020

S.no.	Case Type	Case No.	Purpose & Date	Title	Name of Advocate
01	Cr. Appeal	04/2017	Argument 02-11-2020	Mohinder Pal V/S State	Sh. Balbir Singh
02	Session	61/2017	Argument 03-11-2020	State v/s Susheel Kumar	Sh. Ganga Ram
03	Session	161/2013	Argument 03-11-2020	State v/s Robin Dub	Sh. K.Bushan
04	NDPS	22/2017	Argument 04-11-2020	State v/s Tanveer Ahmed	Sh. A. Salathia